

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 8 of 2020

Petitioner :- Shri Ajay Kumar

Respondent :- State of U.P.

Counsel for Petitioner :- In Person

Hon'ble Govind Mathur, Chief Justice

Hon'ble Vivek Varma, J.

A letter addressed to the Chief Justice of this Court by one Sri Ajay Kumar, said to be a practising Advocate before Bombay High Court, Mumbai, is received through e-mail. While referring certain news items and details published in New York Times, in its Edition dated 2nd January, 2020 and The Telegraph dated 29th December, 2019, it is alleged that the situation in the State of Uttar Pradesh is antithetical to core constitutional values and warrants interference of this Court. A prayer has been made in the petition for writ to have a judicial enquiry in the matter.

Having considered the contents of the letter and the documents annexed thereto, we considered it appropriate to treat the letter as a petition for writ. The Registry has accordingly registered this public interest litigation. During the course of hearing, Mr. S.F.A. Naqvi, Senior Advocate of this Court, has also brought into notice a news report published in The Indian Express, Lucknow Edition, dated 7th January, 2020. The same be also taken on record.

Let a notice be issued to the State of Uttar Pradesh as to why necessary directions as prayed be not issued. On behalf of State notice is accepted by learned Additional Advocate General.

Sri S.F.A. Naqvi, Senior Advocate of this Court and Mr. Ramesh Kumar, practising Advocate of this Court, are

appointed as Amicus Curiae in the matter to assist the Court.

Let this petition for writ be listed on 16th January, 2020.

Office is directed to supply copy of the letters sent by Mr. Ajay Kumar along with documents including a photostat copy of the green marked portion of the news report published in The Indian Express, Lucknow Edition, dated 7th January, 2020 to learned Additional Government Advocate as well as to learned Amicus Curiae appointed by us.

Order Date :- 7.1.2020

VMA

(Vivek Varma, J.) (Govind Mathur, C.J.)